

(b) to (d) Government of Assam with the approval of Ministry of Urban Development approached Japan International Cooperation Agency (JICA) for providing a loan for taking up water supply scheme in south Guwahati Central Zone and North Guwahati Zone of the Guwahati Metropolitan Area. The Loan Agreement with JICA has been signed on 31.3.2009 and preliminary works relating to the implementation of the Project has already been initiated. The total loan amount is 29.4 billion Japanese Yen amounting to Rs. 1300 crore approximately. The Project aims to supply water to 100% household within the projected area on 24 x 7 basis. The Project has been presently assigned to Guwahati Metropolitan Development Authority (GMDA) for execution pending creation of Guwahati Metropolitan Drinking Water and Sewerage Board. One project at a total cost of Rs. 280.94 crore for drinking water supply in South Guwahati West Zone was sanctioned under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in February, 2008.

#### **World Bank Loan**

101. PROF. ALKA BALRAM KSHATRIYA:  
SHRI N.K. SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government is likely to acquire Dollar five billion loan from World Bank to give a thrust to urban infrastructure;

(b) if so, the facts and details thereof;

(c) whether Government has decided to spend the said loan amount under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM); and

(d) if so, the extent to which the targets of JNNURM are likely to be achieved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (d) A proposal has been initiated for \$ 5.3 billion assistance from World Bank for development of Urban Infrastructure, Water Supply, Sanitation and Urban Transport in cities. The exact content and spread of assistance and its conforming to the overall Jawaharlal Nehru National Mission (JNNURM) approach are at early stage of consideration.

#### **NCR**

†102. SHRI BALAVANT ALIAS BAL APTE:  
SHRI PRABHAT JHA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is aware of the fact that the burden of population has already increased rapidly on the National Capital Region (NCR);

(b) if so, the details thereof;

(c) whether it is also a fact that the rapidly increasing population in the region has adversely affected the basic services such as electricity, water, housing, schools, etc.;

(d) if so, the details thereof;

(e) whether Government has any action plan for extension of the National Capital Region (NCR); and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) As per the Census of India, the population of National Capital Region (NCR) was 1,98,83,168 in 1981, 2,73,62,532 in 1991 and 3,71,00,266 in 2001. The decadal growth rate was 37.62% and 35.51% for the decade 1981-1991 and 1991-2001 respectively.

(c) and (d) In order to regulate and contain the urban growth along more balanced and spatially-oriented path, the National Capital Region Planning Board (NCRPB) has prepared the Regional Plan-2021 (RP-2021) for the NCR which was notified on 17th September, 2005. The RP-2021 aims to promote growth and balanced development of the NCR, which is, *inter-alia*, sought to be achieved through development of urban infrastructure facilities *e.g.* power, drinking water, housing etc. along with development of social infrastructure such as schools. The RP-2021 also aims to promote sustainable development in the region for an improved quality of life.

While acknowledging the inadequate availability of power and water in the NCR, the RP-2021 has laid out a detailed strategy for its augmentation. The RP-2021 recommends a detailed plan of action along with phasing as imperative for the implementation of policies and proposals in the RP-2021 which can be dovetailed with the Five-year plans. A detailed investment plan for the power as well as for water supply has also been given in the RP-2021.

Insofar as housing is concerned, the RP-2021 has suggested a multi-pronged strategy for augmentation of housing stock involving public sector undertakings, development agencies/authorities in NCR towns, cooperatives, the private sector, community based organizations, non-governmental organisations, self-help groups etc. For augmentation of social infrastructure including schools, the RP-2021 suggests an integrated approach for the entire NCR for making quality education available in the region. This may be achieved by establishing good institutions in the NCR with the help of all stakeholders, including the private sector.

The policies and proposals of the RP-2021 for NCR are required to be implemented by the constituent States of NCR and concerned Central Ministries. Accordingly, the NCR Planning Board regularly undertakes review of the progress of various infrastructure projects/objectives of the RP-2021 with the constituent states. Similarly, the concerned Central Ministries have also been requested to take up the projects/objectives laid out in the RP-2021 for the concerned sectors.

(e) No, Sir.

(f) Does not arise in view of (e) above.

**Deepening of ponds in Raipur**

†103. SHRI SHREEGOPAL VYAS:  
SHRI BALAVANT ALIAS BAL APTE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether proposal has been received by Government for deepening of ponds in Raipur the capital of Chhattisgarh;

(b) the number of proposals sanctioned among them;

(c) the time by when the remaining proposals would be sanctioned; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir.

(b) to (d) In view of above, do not arise.

**CPWD works in R.K. Puram**

104. SHRI KAMAL AKHTAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of contracts awarded (civil) for the last five years till June, 2009 by the CPWD Service Centre, Sector-12, R.K. Puram, New Delhi and names of contractors, amount, work allotted and period, year-wise;

(b) whether it is a fact that dark spots have surfaced on outer walls of double story quarters due to very poor whitewash done last time;

(c) if so, the details thereof;

(d) the number of quarters where whitewash/paint is due but has not been carried out for the last five years, details in respect of quarters (533-888) thereof; and

(e) by when the said quarters are likely to be attended?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The details are enclosed as Statement. (See below)

(b) These Quarters have not been white-washed even once in last 5 years. On request of Residents Welfare Association, a minimum treatment of scrapping and giving one coat of snowcem was applied. 2nd coat of snowcem or acrylic paint will be applied to give it a proper and uniform appearance.

(c) Does not arise in view of (b) above.

(d) 35 numbers.

(e) Technical sanction has been accorded and tenders are being invited. The work will be completed within next three months.

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†Original notice of the question was received in Hindi.